

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND IN THE MINISTRY OF LAW,
JUSTICE AND COMPANY AFFAIRS

(SHRI S. D. PATIL) : (a) and (b).
The details of the number of cases of
murder and rape reported in Delhi
during the year 1978 are as under:--

	Reported	Cancelled	Admitted	Solved
Murder	185	4	181	135
Rape	80	4	76	71

**Recruitment of SC/ST Members to
Junior Posts in Central and State
Services**

6702. SHRI MADHAVRAO SCIN-
DIA) : Will the Minister of HOME
AFFAIRS be pleased to state:

(a) whether a two days conference of the officials of U.P.S.C., State P.S.C., Ministry of Education, Social Welfare and Culture and his Ministry and Labour was to be held during the last week of March, 1979 to discuss the matter with regard to promotion recruitment of SC/ST members to junior posts in the Central and State services; and

(b) if so, outcome thereof?

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(SHRI S. D. PATIL) : (a) Yes Sir
A two-day conference of Recruiting Agencies like State Public Service Commissions etc. was organised by Staff Selection Commission on 24th and 26th March, 1979.

(b) The conference concluded with several recommendations. Some of the main recommendations of the conference are as follows:--

(i) to make up the shortfall in recruitment against vacancies reserved for Scheduled Castes and Scheduled Tribes, special recruitment may be held exclusively for them,

(ii) Where necessary and possible, additional examination centres may be set up in areas where Scheduled Castes and Scheduled Tribes population is concentrated.

(iii) Adequate number of pre-examination training centres may be set up for providing coaching facilities to candidates belonging to Scheduled Castes and Scheduled Tribes.

(iv) Facilities like hostel accommodation, typewriters etc. should also be made available.

(v) Extensive publicity may be given about examinations and recruitments in which reservations for Scheduled Castes/Tribes exist.

(vi) Recruiting agencies may be vested with the discretion of relaxing to the extent necessary, qualifications relating to experience prescribed for recruitment to various posts and services reserved for Scheduled Castes/Tribes.

**Meeting of National Productivity
Council**

6703. SHRI MADHAVRAO SCIN-
DIA) : Will the Minister of INDUS-
TRY be pleased to state:

(a) whether it is a fact that a meeting of National Productivity Council was held recently in Delhi;

(b) if so, whether Government have advised the Committee to reorient